

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 454**  
ANSWERED ON 20/07/2021

**PMAY-G IN TELANGANA**

454. SHRI BANDI SANJAY KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the quantum of funds allocated under Pradhan Mantri Awaas Yojana - Gramin(PMAY-G) to the Government of Telangana during the last seven years;
- (b) the number of houses sanctioned and built during the last seven years by the State Government, year-wise; and
- (c) whether the Union Government is considering to take any action for not complying with the guidelines of the scheme in building the house as per schedule, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): To achieve the objective of “Housing for All” by 2022, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016. The State of Telangana had been allocated a target of 70,674 houses for the financial years 2016-17 and 2017-18 under PMAY-G and an amount of Rs.19,078.865 lakhs were also released as 1<sup>st</sup> installment against the targets of FY 2016-17 for implementation of the scheme. However, the State of Telangana is not implementing the PMAY-G. The quantum of funds allocated and released to the State under erstwhile IAY and PMAY-G during the last seven years and current year from FY 2014-15 till 2021-22 is given as under:-

<b>Financial Year</b>	<b>Central Release (in Rs. Lakhs)</b>
2014-15	41035.176
2015-16	24787.526
2016-17	14263.335
2017-18	4815.53
2018-19 till FY 2021-22 (as on 14.07.2021)	Nil

(b) and (c): The State Govt. of Telangana is not implementing the PMAY-G scheme. Accordingly, the State has already been directed to refund the Central release of Rs.190,78.865 lakhs released to it against the targets of FY 2016-17 under PMAY-G.

The number of houses sanctioned and built during the last seven years and current year by the State Government, year-wise from FY 2014-15 till FY 2021-22 under erstwhile IAY is given as under:-

<b>Financial Year</b>	<b>House Sanctioned (in nos.)</b>	<b>Houses Constructed (in nos.)</b>
2014-15	65402	28
2015-16	56858	45763
2016-17	-	2759
2017-18 till 2021-22 (as on 14.07.2021)	-	0
<b>Total</b>	<b>122260</b>	<b>48550</b>

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